

12.42 hrs.

23rd October. 1971. [Placed in Library. See No. LT—1016/71.]

## PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT OF  
H.F.C. LTD.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): On behalf of Shri Mohan Kumaramangalam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Review by the Government on the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 1969-70.
- (2) Annual Report of the Heavy Engineering Corporation Limited, Ranchi for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No LT—1013/71 ]

REPORTS UNDER ARTICLE 151(1) OF  
THE CONSTITUTION

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA): On behalf of Shri K. R. Ganesh, I beg to lay on the Table a copy each of the following Reports under article 151(1) of the Constitution :

- (1) Audit Report (Civil), 1970 on Revenue Receipts (Hindi version). [Placed in Library. See No. LT—1014/71 ]
- (2) Report of the Comptroller and Auditor General of India for the year 1969-70—Central Government (Commercial)—Part V—Instrumentation Limited. [Placed in Library. See No. LT—1015/71.]

CONCLUSIONS OF 27TH SESSION OF INDIAN  
LABOUR CONFERENCE

SHRI BALGOVIND VERMA : On behalf of Shri R. K. Khadilkar, I beg to lay on the Table a copy (Hindi and English versions) of the conclusions of the Twenty-seventh Session of the Indian Labour Conference held at New Delhi on the 22nd and

REPORT OF COMMITTEE ON GOVERNANCE  
OF UNIVERSITIES AND COLLEGES

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): On behalf of Prof. S. Nurul Hasan, I beg to lay on the Table a copy of the Report of the Committee on Governance of Universities and Colleges—Part I—Governance of Universities, [Placed in Library. See No. LT—1017/71.]

## PASSPORTS (SECOND AMENDMENT) RULES

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : I beg to lay on the Table a copy of the Passports (Second Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G.S.R. 1344 in Gazette of India dated the 15th September, 1971, under sub-section (3) of section 24 of the Passports Act, 1967. [Placed in Library. See No. LT—1018/71.]

ANNUAL REPORT OF CENTRAL COAL MINES  
RESCUE STATIONS COMMITTEE, NOTIFICATION  
UNDER INDUSTRIAL DISPUTES ACT, ETC

SHRI BALGOVIND VERMA : I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Coal Mines Rescue Stations Committee, Dhanbad for the year 1970-71. [Placed in Library. See No LT—1019/71.]
- (2) A copy of Notification No. S.O. 3412 (Hindi and English versions) published in Gazette of India dated the 18th September, 1971 adding Security Paper Mill, Hoshangabad, to the First Schedule to the Industrial Disputes Act, 1947, under sub-section (3) of section 40 of the said Act. [Placed in Library. See No. LT—1020/71.]
- (3) A copy (Hindi and English versions) of the Industrial Disputes (West Bengal Amendment) Act, 1971 (President's Act No. 8 of

[Shri Balgovind Verma]

1971) published in Gazette of India dated the 28th August, 1971, under sub-section (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1971. [Placed in Library. Ser. No. LT-1021/71.]

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12.43 hrs.

#### ESTIMATES COMMITTEE

##### TENTH, ELEVENTH AND TWELFTH REPORTS

SHRI T. A. PATIL (Osmanabad) : I beg to present the following Reports of the Estimates Committee :

- (1) Tenth Report on the Minister of Railways regarding action taken by Government on the recommendations contained in their Hundred and Nineteenth Report (Fourth Lok Sabha) on the Ministry of Railways Diesel Locomotive Works, Varanasi.
- (2) Eleventh Report on the Ministry of Steel and Mines regarding action taken by Government on the recommendations contained in their Hundred and Twenty-sixth Report (Fourth Lok Sabha) on the Erstwhile Ministry of Petroleum and Chemicals and Mines and Metals—Geological Survey of India.
- (3) Twelfth Report on the Ministry of Steel and Mines regarding action taken by Government on the recommendations contained in their Hundred and Twenty-seventh Report (Fourth Lok Sabha) on the Erstwhile Ministry of Petroleum and Chemicals and Mines and Metals (Department of Mines and Metals)—Indian Bureau of Mines.

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12.44 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

##### FOURTEENTH AND TWENTY-FIRST REPORTS

SHRI SEZHIYAN (Kumbakonam) : I

beg to present the following Reports of the Public Accounts Committee :

- (1) Fourteenth Report regarding action taken by Government on the recommendations contained in their Hundred and Twelfth Report (Fourth Lok Sabha) on Appropriation Accounts (P and T), 1967-68 and Audit Report (P and T), 1969.
- (2) Twenty-first Report regarding action taken by Government on the recommendations contained in their Hundred and First Report (Fourth Lok Sabha) relating to National Malaria Eradication Programme (Department of Health).

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#### CENTRAL SALES TAX (AMENDMENT) BILL

##### EXTENSION OF TIME FOR PRESENTATION OF REPORT OF SELECT COMMITTEE

SHRI TRIDIB CHAUDHURI (Bengal) : I beg to move :

“That this House do extend the time for the presentation of the Report of the Select Committee on the Bill further to amend the Central Sales Act, 1956 upto the last day of the first week of the Budget Session (1972).”

MR. SPLAKIR : The question is :

“That this House do extend the time for the presentation of the Report of the Select Committee on the Bill further to amend the Central Sales Tax Act, 1956, upto the last day of the first week of the Budget Session (1972).”

*The motion was adopted.*

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12.45 hrs.

#### BUSINESS ADVISORY COMMITTEE

##### FIFTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : Sir, with your Permission, I beg to move :

“That this House do agree with the